NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

BENGALURU BENGU	ORDER SHEET OF THE	HEARING OF NATIONAL	0011		
TONEONO BENCH	, BENGALURU, HELD ON	HEARING OF NATIONAL	COMPANY	LAW TRIE	BUNAL,

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: 185/15

PETITION NUMBER

: TP 19/17

NAME OF THE PETITIONER(S)

: PHOEMIX ARC PUT. LAD.

NAME OF THE RESPONDENT(S)

: LAKSHMI BROOKE COFFEE HOSTS PUT. LTD.

UNDER SECTION

: 433(e),(f)

S.NO. NAME(IN CAPITAL) KURARA SWAMDESIGNATION ADVOCATE

SIGNATURE

PHONE NUMBER 9986022592 REPRESENTATION BY WHOM

Shri Kumaraswamy, counsel for petitioner is present. None appeared for respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 20.03.2017.

MEMBER (J)

MEMBER (T)